

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.15 /S.O. /2018

Date 24.08.2018

In suppression of all earlier orders on the subject, Writ Petitions, Special Appeals or other proceeding pertaining to recruitment and conditions of service including seniority, promotion, super-annuation, disciplinary action etc. as well as pending contempt and show cause notice of contempt matters, arising from and/or with relation to Rajasthan Judicial Service Rules, 2010 and Rajasthan High Court Staff Service Rules, 2002. Besides, any matter of recruitment conducted by Rajasthan High Court under Rajasthan High Court Staff Service Rules, 2002, Rajasthan District Courts Ministerial Establishment Rules, 1986, and Rajasthan Subordinate Courts (Driver and Class-IV Employees) Service Rules, 2017 and all matters incidental thereto, shall be heard and disposed of by Division Bench having roster unless ordered otherwise by Hon'ble the Chief Justice.

The order shall be applicable both at Principal Seat at Jodhpur and Jaipur Bench, Jaipur

Sd/-

CHIEF JUSTICE

Gen./XV/81/2018/5578

Date: 28-08-2018

Copy forwarded to the following for information and necessary action:-

1. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. To All Hon'ble Judges at Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
3. Registrar (Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.

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4. Registrar (Vigilance)/(Rules)/(Exam)/(Writs)/(Class.), Registrar cum CPC & OSD (F&I), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
5. Deputy Registrar (Judicial), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
6. All Senior Deputy Registrar/Duputy Registrars/Assistnat Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
7. All the P.S./Sr. P.A./P.A./Jr.P.A./Judgment Writers, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur for compliance.
8. All the Administrative Officer Judicial, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
9. All the Court Master, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
10. NIC Coordinator, Computer Cell, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur for compliance
11. Secretary, Bar Council of Rajasthan, Jodhpur
12. President, Rajasthan High Court Advocate Association, Jodhpur/Jaipur.
13. President, Rajasthan High Court Lawyers Association, Jodhpur.

By Order,


Registrar General